

DIVISION BENCH
COURT - I

P-114

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1149(KB)2020
IA(I.B.C)/294(KB)2024, IVN.P (IBC)/36(KB)2023,
IA(I.B.C)/1674(KB)2022, IA(I.B.C)/863(KB)2023,

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	ROSEDALE GARDEN APARTMENT OWNERS ASSOCIATION VS ROSEDALE DEVELOPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. DhirendraNath Sharma, Adv.] For the Applicant in IA(I.B.C)/294(KB)2024
Ms. Madhujā Barman, Adv.]

Ms. Amrita Pandey, Adv] For the Applicant in IA(I.B.C)/920(KB)2023
Mr. Ghanshyam Pandey, Adv.]

Mr. JishnuSaha, Sr. Adv.] For the SRA
Mr. TanoyChakraborty, Adv.]
Mr. KallolSaha, Adv.]
Mr. Akash Ghosh, Adv.]

Mr. Uttam Sharma, Adv.] For the Respondent Nos. 9 to 12 in
IA(I.B.C)/1674(KB)2022

Mr. Debdatta Saha, Adv] For the Respondent No. 13 in
Mr. Debsoumya Basak, Adv.]IA(I.B.C)/1674(KB)2022

Mr. Rishav Banerjee, Adv.] For the Resolution Professional
Ms. Suranjana Chatterjee, Adv.]
Mrs. Madhusmita Senaparti, Adv.]

Mr. Debangshu Dinda, Adv.] For the Suspended Board of Directors
Mr. Shiven Ray, Adv.]

Mr. Patita Paban Bishwal, Adv.] For the CoC

ORDER

1. Ld. Sr. Counsel/ Counsel for the parties present.
2. **IA(L.B.C)/1674(KB)2022,IA(L.B.C)/863(KB)2023&IA(L.B.C)/294(KB)2024**
 - a. Post all these IAs again on **10/05/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)